BEFORE THE AJUDICATING AUTHORITY (NATIONAL COMPANY LAW TRIBUNAL) AHMEDABAD BENCH AHMEDABAD

IA 364 of 2017 in C.P. (I.B) No. 94/9/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 09.11.2017

Name of the Company:

Invent Assets Securitisation & Reconstruction Pvt Ltd.

V/s.

SAL Steel Ltd. & Ors.

Section of the Companies Act:

Section 22 of the Insolvency and Bankruptcy

Code

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

Proh Gopalani Sr. Manager Applicant Pepplem

1. Imesh Ved
tor Ashish Doshi PCS Applicant Unsel H.V

2. CA Filar M PMA PMA Pur purpulent

<u>ORDER</u>

Learned PCS Mr. Umesh Ved i/b Learned PCS Mr. Ashish Doshi present for Applicant. Learned FCA Mr. Hiten Parikh present for Respondent in IA 364/2017.

Applicant is directed to issue notice of date of hearing on IRP Mr. Parag Sheth and file proof of service.

List the matter on 13.11.2017 for hearing.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 09th day of November, 2017.